

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-07-2024 AT 10:30 AM**

CP No. 37/241/HDB/2024
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

M/s. Indis Cental Park Properties Pvt Ltd & Mr. Jaganmohan Reddy Soma, &
Ms. Kumkuma Sangeetha **...Petitioner**

AND

ROC , Telangana

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Ravi Raghavan Kotla, for petitioner present physically.
Issue Notice to the ROC, Telangana by registered/ speed post with
acknowledgment due and through e-mail, to be taken up within 3 days' time.
Meanwhile, objections if any to be filed by the ROC. Matter adjourned to
29.08.2024, for filing proof of service and for objections.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)